

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 818 /92.

(M.A.No.992/92) Date of Order:17-9-92.

Between:

R.Jayakaran.

.. Applicant.

and

1. The Chairman, Indian Space Research Organisation, Antharicksha Bhavan, Bangalore.
2. Head, Personnel and General Administration, SHAR Centre, Sriharikota, Nellore Dist-124
3. Controller, SHAR Centre, Sriharikota -524124, Dt. Nellore.
4. Principal, Space Central School, Sriharikota - 524 124, Dt.Nellore.

.. Respondents.

For the Applicant: Mr.M.V.S.D.Prasada Rao, Advocate

For the Respondents: Mr.N.V.Raghava Reddy, Addl.CGSC.

CORAM:

THE HON'BLE MR.R.BALA SUBRAMANIAN : MEMBER(ADMN)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER (JUDL)

The Tribunal made the following Order:-

M.A.992/92 is filed in O.A.875/91 with a prayer to direct the respondents 2 to 4 to issue a No Objection certificate to the applicant to enable him to furnish the same on 21.9.92 before the Administrative Officer for selection to the post of Scientific Assistant 'B'. Alongwith the MA, the applicant has also annexed a copy of the office memorandum No.SCF PGA ESTT.II L 13447 dated 16-6-92 wherein the applicant has been informed by the Administrative Officer-II, Establishment that his application for the post of Scientific Assistant 'B' in ADRN cannot be forwarded for administrative reasons.

When confronted with the question that the prayer in the M.A. is not in any way related to the prayer in the OA in which it is filed, the learned counsel for the applicant offered to convert this MA into OA by observing required formalities. In view of the urgency, we permit the learned counsel for the applicant to convert this MA into the OA after observing all the formalities by invoking inherent powers vested in the Tribunal. We pass orders accordingly.

(p.t.o)

The applicant's services stand terminated and vide our Interim Order passed by this Bench in O.A.386/98 he continuing in service. We have also seen the advertisement in response to which interview has been arranged. Nowhere in the advertisement is stated that any experience of the applicant in the respondent organisation is a pre-requisite. Any person possessing the required qualifications as per the advertisement can apply directly. As the applicant is not in the services of the respondent his application is not required to be forwarded by the respondents. However, as a deliberation on this will cause delay and affect the interest of the applicant, we direct the respondents 2 to 4

- a) To forward the application of the applicant immediately to the Interviewing authority.
- b) To issue no objection certificate also

The O.A. is disposed of at the admission stage itself with the above directions. No order as to costs.

CERTIFIED TO BE TRUE COPY

[Signature]
Court Officer
Central Administrative Tribunal
Hyderabad Bench
Hyderabad

sd/ *[Signature]*
Deputy Registrar(A)

To

1. The Chairman,
Indian Space Research Organisation,
Antharicksha Bhavan, Bangalore.
2. The Head,
Personnel and General Administration,
SHAR Centre, Sriharikota- 524 124 Dt.Nellore.
3. The Controller, SHAR Centre,
Sriharikota-524124, Dt.Nellore.
4. The Principal, Space Central School,
Sriharikota-524124, Dt.Nellore.
5. One copy to Mr. M.V.S.D.Prasada Rao, Advocate, CAT.Hyd.
6. One copy to Mr.N.V.Raghava Reddy, Addl.CGSC. CAT.Hyd.
7. One spare copy

pvm.